

ITEM NO.1501

**REVISED FOR APPEARANCE
COURT NO.6**

SECTION XV

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

Civil Appeal No(s). 3291-3294/2009

BANK OF RAJASTHAN LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX

Respondent(s)

WITH SLP(C) No. 1686/2021

SLP(C) No. 1687/2021

SLP(C) No. 8968/2018

SLP(C) No. 24841/2019

SLP(C) No. 1445-1446/2021

SLP(C) No. 4843/2020

SLP(C) No. 7055/2021

SLP(C) No. 7404/2021

SLP(C) No. 15281/2021

C.A. No. 4755/2023

Date : 16-10-2024 These matters were called on for pronouncement
of judgment today.

For Appellant(s)

Ms. Kavita Jha, Sr. Adv.

Mr. Anant Mann, Adv.

Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

Mr. N Venkatraman, A.S.G.

Mr. Rupesh Kumar, Sr. Adv.

Mr. Raj Bahadur Yadav, AOR

Mr. V Chandrashekhara Bharathi, Adv.

Mr. Vikrant Yadav, Adv.

Mr. Rajesh Kumar Singh, Adv.

Mr. Sanjay Kapur, AOR
Mr. Surya Prakash, Adv.
Ms. Divya Singh Pundir, Adv.
Mr. Devesh Dubey, Adv.
Mr. Arjun Bhatia, Adv.
Mrs. Shubhra Kapur, Adv.
Ms. Mahima Kapur, Adv.
Ms. Isha Virmani, Adv.

Mr. Sanjay Jhanwar, Sr. Adv.
Mr. Prakul Khurana, Adv.
Mr. Rajat Sharma, Adv.
Mr. Gourav Asati, Adv.
Mr. Yash Tandon, Adv.
Mr. Tarun Gupta, AOR

Mr. Pranab Kumar Mullick, AOR
Mrs. Soma Mullick, Adv.
Mr. Sanjiv M Shah, Adv.
Mr. Sebat Kumar Deuria, Adv.

Hon'ble Mr. Justice Abhay S.Oka pronounced the Reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Pankaj Mithal.

Leave granted in the Special Leave Petitions.

The operative part of the judgment is as under:

"31. Accordingly, we pass the following order:

- a. Civil Appeal Nos.3291 to 3294 of 2009 are hereby allowed by setting aside the impugned judgment and the judgments dated 29th May 2003 and 15th July 2004 of the Appellate Tribunal are restored.
- b. All other Civil Appeals are dismissed.
- c. There will be no order as to costs."

Pending applications also stand disposed of.

(Anita Malhotra)
AR-CUM-PS

(AVGV RAMU)
Court Master

(Signed Reportable judgment is placed on the file.)

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